

EDUARDO FALEIRO): (a) As per the "Statistics On External Indebtedness", published by OECD in January, 89, external bank claims on India increased by \$ 844 million during the period December' 87 to June' 88.

(b) No, Sir.

(c) Does not arise.

[Translation]

**Employment of Dependents of Class IV  
Employment on E.R.**

6551. SHRIMATI MANORAMA SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) the number of class III and class IV employees in Eastern Railway who died after 1980 but whose dependents have not so far been given employment;

(b) the number of cases out of these wherein payment of pension and gratuity is yet to be made;

(c) the reasons for delay;

(d) whether Government would pay interest also on that amount till date; and

(e) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) to (e). The information regarding cases which occurred between 1.1.1981 and 31.12.1988 is being collected from the Eastern Railway and will be laid on the Table of the Sabha.

[Translation]

**Irregularities in Branches of State Bank  
of Indore in Jaipur and Kota Districts in  
Rajasthan**

6552. SHRI RAJ KUMAR RAI: Will the Minister of FINANCE be pleased to state:

(a) the number of cases in which irregularities/bungling have been detected in the matter of giving loans by the branches of the State Bank of Indore in Jaipur and Kota districts of Rajasthan during the last three years;

(b) the amount involved in these cases; and

(c) the action taken against the guilty employees/officers?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). 23 cases of irregularities relating to the years 1986 and 1987 involving an amount of Rs. 40.27 lakhs in the matter of loans/advances granted at 3 branches of the Bank in Jaipur and Kota districts of Rajasthan have come to light. The Bank has further reported that no cases of irregularities at its branches in Jaipur and Kota districts of Rajasthan have been reported during 1988.

(c) State Bank of Indore has reported that in connection with the above cases of irregularities, it has inflicted the penalty of withholding of increments on two erring officials and action has been initiated against three other officials.

**Irregularities in Branches of State Bank  
of Indore at Indore**

6553. SHRI RAJ KUMAR RAI: Will the Minister of FINANCE be pleased to state: